

[Placed in Library. See No. LT-3023/72]

(2) A copy each of the following Reports under sub-section (1) of section 19 of the Coir Industry Act, 1953 :—

- (i) Annual Report (Hindi version) on the activities of the Coir Board and the working of the Coir Industry Act, 1953 for the year 1969-70. [Placed in Library. See No. LT-3024/72]
- (ii) Half-yearly Report (Hindi version) on the activities of the Coir Board and the working of the Coir Industry Act) 1953 for the period from 1st April, 1970 to 30th September, 1970. [Placed in Library. See No. LT-3025/72]
- (hi) Annual Report (Hindi and English versions) on the activities of the Coir Board and the working of the Coir Industry Act, 1953 for the year 1970-71 [Placed in Library. See No. LT-3026/72]
- (iv) Half-yearly Report on the activities of the Coir Board and the working of the Coir Industry Act, 1953 for the period from 1st April, 1971 to 30th September 1971. [Placed in Library. See No. LT-3027-72]

12.13 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

‘I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 15th May, 1972, adopted the following motion in regard to the Joint Committee on Offices of Profit :—

“That this House concurs in the recommendation of the Lok Sabha that

the Rajya Sabha do elect two members to the Joint Committee on Offices of Profit in the vacancies caused by the retirement of Dr. (Mrs.) Mangladevi Talwar and Shri M.V. Bhadram from the membership of the Rajya Sabha on the 2nd April, 1972, and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two members from among the members of the House to the said Joint Committee to fill the vacancies.”

(2) I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Joint Committee :—

- 1 Shri Yogendra Sharma,
2. Shri Vithal Gadgil.’

COMMITTEE ON PETITIONS

FOURTH REPORT

SHRI A.P. SHARMA (Buxar) : I beg to present the Fourth Report of the Committee on Petitions.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

SIXTH REPORT

SHRI S.C. SAMANTA (Tautuk) : I beg to present the Sixth Report of the Committee on absence of Members from the Sittings of the House.

12.15 hrs.

UNTOUCHABILITY (OFFENCES) AMENDMENT AND MISCELLANEOUS PROVISIONS BILL

MR. SPEAKER : We will now take up the consideration of the Untouchability